

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BSR DIAGNOSTIC LIMITED

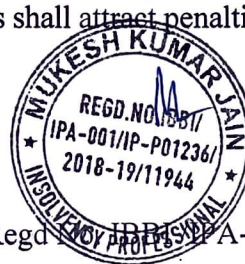
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	BSR DIAGNOSTIC LIMITED
2.	Date of incorporation of corporate debtor	26.09.1994
3.	Authority under which corporate debtor is incorporated / registered	RoC - Chhattisgarh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U85110CT1994PLC008663
5.	Address of the registered office and principal office (if any) of corporate debtor	15-COMMERCIAL COMPLEX, NEHRU NAGAR (EAST) BHILAI CT 490020 IN
6.	Date of closure of Insolvency Resolution Process	22.01.2019
7.	Liquidation commencement date of corporate debtor	09.03.2022 (Liquidation order received on 18 th March 2022)
8.	Name and registration number of the insolvency professional acting as liquidator	MR. MUKESH KUMAR JAIN IBBI /IPA-001/IP-P01236/2018-19/11944
9.	Address and e-mail of the liquidator, as registered with the Board	C-203, EDGE, Opposite Maruti Suzuki Arena, Vidhansabha Road, Mova, Raipur-492007 Email: mkj2822@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	C-203, EDGE, Opposite Maruti Suzuki Arena, Vidhansabha Road, Mova, Raipur-492007 Email: bsr.liquidation@gmail.com
11.	Last date for submission of claims	16.04.2022

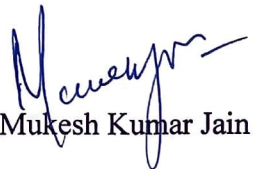
Notice is hereby given that the National Company Law Tribunal Cuttack has ordered the commencement of liquidation of the BSR DIAGNOSTIC LIMITED on 09.03.2022 (order received on 18.03.2022). The Hon'ble NCLT appointed the undersigned as Liquidator on 09.03.2022.

The stakeholders of BSR DIAGNOSTIC LIMITED are hereby called upon to submit their claims with proof on or before 16.04.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator:
Date:18.03.2022
Place: Raipur (Chhattisgarh)




Mukesh Kumar Jain

Regd. No. 1881/ IPA-001/IP-P01236/2018-19/11944